

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**RESULT FOR THE POST OF ATTENDER**

No.HCM.II/111/2016-Estt/\_\_\_\_\_

Dated, Shillong the 26<sup>th</sup> May, 2017

On the basis of the Personal Interview held for the post of Attender in the High Court of Meghalaya, the following candidate has been selected:

1. Roll No.4250 – Ferdinand Marbaniang

**The following candidates have been kept in the Reserved List:**

1. Roll No. 4683 – Staiborlang Kharumnuid
2. Roll No.3493 – Janairilin Ryntathiang

The selected candidate may report to the office of Registrar General of the High Court of Meghalaya on or before 12<sup>th</sup> June, 2017 at 10:00 am. His joining will be subject to medical and police verification reports.

In case of the selected candidate failing to report by the given date, the appointment may be offered to the candidates in the reserved list.

By order,

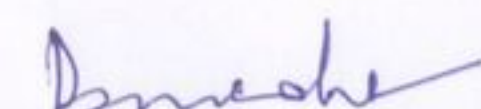
  
**REGISTRAR GENERAL**

No.HCM.II/111/2016-Estt/ 1549A

Dated, Shillong the 26<sup>th</sup> May, 2017

**Copy for information to: -**

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- ✓ 5. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
6. Establishment Section, High Court of Meghalaya, Shillong, for information and necessary action.
7. The Accountant-cum-Cashier, High Court of Meghalaya.
8. Ferdinand Marbaniang, C/o Smti.P.Nonglait, Wahingdoh Block – 3, East Khasi Hills, Shillong 793001.
9. Notice Board.
10. Office File.

  
**REGISTRAR GENERAL**